NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES:

M/s. Vectra Project Lighting Pvt. Ltd.

M/s. Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION **SIGNATURE** Masnibher Adr hon les Nitin Bedse sowo cate (1/6) Abhishek for Resp. Sigh

Order CP No. 24/241-242,213,244/NCLT/MB/MAH/2016

For the Petitioner has filed a letter of request made by E&Y seeking time for filing Valuation Report, for there being no objection from Respondent side, this Bench extends time for filing the Report for 30 days. List this matter for hearing on 23.12.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)